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Sixteenth Loksabha

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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2017 (Amendment of section 451)

श्री सुशील कुमार सिंह (औरंगाबाद): महोदय, मैं प्रस्ताव करता हूं कि दण्ड प्रक्रिया संहिता, 1973 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

श्री सुशील कुमार सिंह: मैं विधेयक को पुरःस्थापित करता हूं।

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